



2026:DHC:4057-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 187/2025, CM APPL. 19297/2025 & CM APPL.
19300/2025

M/S UTTAM HUMAN RESOURCE
PVT. LTD.

.....Appellant

Through: None

versus

R G MALL WELFARE
ASSOCIATION & ORS.

.....Respondents

Through: None

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

07.05.2026

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C. HARI SHANKAR, J.

1. There is no appearance on behalf of the parties. Parties were unrepresented on the last date of hearing as well.

2. The appeal is, accordingly, dismissed for default and non-prosecution.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

MAY 7, 2026/gunn